

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.208
CA(CAA)/4(AHM)2024

Proceedings under Section 230-232 of
Co.Act,2013

IN THE MATTER OF:

Tripada Educational Services Private Limited
Tripada Learning Solution Private Limited

.....Applicant

.....Respondent

Order delivered on: 02/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Dhaval Trivedi, Adv. a.w Ms. Dharti Patel, Adv.
For the Respondent :

ORDER

Heard the Ld. Counsel for applicant.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)